

1	2	3	4	5
25	Chandigarh	Free in rural area	Not free	..
26	Dadra & Nagar Haveli	Free for all	Free for all	..
27	Delhi	Not free	Not free	Free for Scheduled Caste and Scheduled Tribe students.
28	Goa, Daman & Diu	Free for all	Do.	..
29	Lakshadweep	Do.	Free for all	..
30	Mizoram	Practically free for all	Not free	..
31	Pondicherry	Free for all	Free for all	..

New Milk Plants

1967. SHRI CHIRANJĪ LAL SHARMA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the programme for setting up new milk plants during Sixth Five Year Plan has been finalised;

(b) if so, details therefor; and

(c) the sites chosen State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) to (c). The Working Group discussions for Sixth Plan (1960-65) for States/Union Territories to finalise their dairy development programmes are being held in the Planning Commission and the details are yet to be finalised.

Enquiry into journeys performed by Personal Staff of the Minister of State for Agriculture to Madras

1968. SHRI RAJESH KUMAR SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the marriage of the son of the Minister of State in the Ministry of Agriculture

was held on 22nd September, 1960 in Madras;

(b) whether it is also a fact that all the Members of personal staff of the Minister went to Madras by air to attend the marriage party;

(c) whether it is also a fact that the air journeys of the staff were treated as official tour;

(d) the reasons thereof; and

(e) whether Government propose to hold an inquiry into the matter and if not, the reasons thereof?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (SHRI BIRENDRA SINGH RAO): (a) Yes, Sir.

(b) to (d). No, Sir. Only 4 out of 8 officials working in the office of Minister of State for Agriculture travelled to Madras by air on official tour during September, 1960. Two of them who took earned leave there, are not being paid T.A. for the return journey.

(e) There is no proposal to hold any enquiry in view of (b), (c) and (d) above.